

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3093
ANSWERED ON 16TH DECEMBER, 2021**

COLLECTION OF TOLL ON NH-27

3093. SHRI RAMESHBHAI LAVJIBHAI DHADUK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the concerned Concessionaires of roads and bridges along Rajkot- Porbandar National Highway (NH)-27 are not maintaining the roads and bridges and no action is being taken against them;**
- (b) whether the said concessionaires continue collecting toll tax despite failing to maintain the NH and if so, the reasons therefor;**
- (c) whether it is a fact that no new works have been sanctioned by NHAI in Porbander Parliamentary constituency for the last two and half years and if so, the reasons therefor; and**
- (d) the action taken by the Government on the representations made by the public representative from Porbander Parliamentary Constituency in the recent past?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) There are 2 projects on the Rajkot-Porbandar section of NH-27.**
 - (i) Porbandar-Jetpur section on TOT Mode:**

The concessionaire of Porbandar-Jetpur section has to maintain the stretch as per provisions prescribed in the TOT Agreement. However, due to non-maintenance of the highway as well as non-completion of scope of work in scheduled time period, the Authority has imposed damages to the Concessionaire amounting to Rs. 5.27 Cr.

(ii) Jetpur-Gondal-Rajkot section on BOT (Toll) Mode:

The concessionaire of Jetpur-Gondal-Rajkot section has to maintain the stretch as per provisions prescribed in the BOT Agreement. However, due to non-maintenance of the highway as per provisions of Concession Agreement, cure period notice and preliminary notice have been issued to the Concessionaire. Further, the Authority has imposed damages to the Concessionaire amounting to Rs. 9.803 Cr.

(b) Yes Sir. The Concessionaire is collecting Toll Tax as per provisions of Concession Agreement.

(c) Following works have been sanctioned by the National Highways Authority of India in Porbandar Parliamentary constituency during last two and a half years:

(i) 4-lane of Madhavpur-Porbandar section of NH-51.

(ii) Left out work of Jetpur-Somnath including Junagadh bypass.

(iii) The work of lighting arrangement at Narsang Tekri in Porbandar with safety grills on ROB.

(iv) Re-carpeting of Porbandar Bypass NH-51 work.

(v) The VUP at Pedhala Chowkdi.

(vi) New Service road at Koyali Village (Both sides) under Junagadh Bypass road.

(vii) The erection of High Mast at Gomta Chowkdi & Ramanath Mandir Chowkdi.

(viii) The work of additional street light along the Porbandar-Jetpur section of NH-27.

(d) On the representations received, actions are taken as per the technical feasibility, site requirement, fund availability etc.